



No. TOP/

Government of India

Trade Marks Registry

IP Building, GST Road, Guindy,

Chennai - 600 032.



OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 10/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1404446	713002	RAMNATH & ASSOCIATES & MANMOHAN SINGH & ASSOCIATES & SUSHANT M.SHIGH & ASSOCIATES	VET INDIA PHARMACEUTICAL S LTD Vs VIRBAC ANIMAL HEALTH INDIA PRIVATE LTD			PHYSICAL
2	1404452	716992	RAMNATH & ASSOCIATES & TRADESAFE.	VET INDIA PHARMACEUTICAL S LTD Vs ZENITH HEALTH CARE LIMITED			PHYSICAL
3	1136531	723185	KHAITAN & CO	LUPIN LIMITED Vs MEDLEY PHARMACEUTICAL S LIMITED			PHYSICAL
4	1387782	717651	HARIKRISHNA S HOLLA & SHUKLA TRADE MARK CO	S R G MEDICAL SPECIALITIES PVT LTD Vs STADMED PRIVATE LIMITED			PHYSICAL
5	1357960	251425	R.V.R ASSOCIATES & R.K DEWAN & COMPANY	SRI DEVI ENTERPRISES Vs PERFECT INDUSTRIES			PHYSICAL
6	1136531	719518	KHAITAN & CO & VISHESH & ASSOCIATES	LUPIN LIMITED Vs CACHET PHARMA PVT LTD			PHYSICAL

7	1226660	717648	HARIKRISHNA S HOLLA & ANAND AND ANAND	ASHCHEM AGROTECH PVT. LTD Vs METROPOL INDIA (P) LTD			PHYSICAL
8	1226660	717487	HARIKRISHNA S HOLLA & THAKUR & CO	ASHCHEM AGROTECH PVT.LTD Vs INDUS HOME PRODUCTS			PHYSICAL
9	1070043	713936	DEPENNING & DEPENNING & V.BAGHARAGHAVAN,	LIFE STYLE INTERNATIONAL PVT LTD Vs N. RANGA RAO & SONS			PHYSICAL
10	1404452	716465	RAMNATH & ASSOCIATES & AJAY SAHNI	VET INDIA PHARMACEUTICAL S LTD Vs WINGS PHARMACEUTICAL S PVT LTD			PHYSICAL
11	1384095	714487	GUDWILL & GOODWILL & HARIKRISHNA S HOLLA	ARUN KUMAR K Vs CHAGANLAL JAIN			PHYSICLA
12	1389525	717864	G.S RIJHWANI & CO & S. MAJUMDAR & CO	MAHENDRA KUMAR S .JAIN Vs INDER INDUSTRIES			PHYSICAL
13	1389526	71786	G.S RIJHWANI & CO & S MAJUMDAR & CO	MAHENDRA KUMAR S .JAIN Vs INDER INDUSTRIES			PHYSICAL
14	1389525	718170	G.S RIJHWANI & CO & LALJI ADVOCATES	MAHENDRA KUMAR S. JAIN Vs C-LAL MARKETING PVT. LTD			PHYSICAL
15	1384429	717831	GUDWILL & GOODWILL & BHAGWATI & CO	SHAKIR K.T Vs K.K. MASALAWALA			PHYSICAL
16	1344996	717716	L.R SWAMI & CO & R.K. DEWAN & CO	R.K. MATCH WORKS Vs SUBBURAJ MATCH WORKS			PHYSICAL



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HEARING DATED 11/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1396978	717114	GUDWILL & GOODWILL & L.R. SWAMI CO	SALIM K.M Vs PRIME TEA CO			PHYSICAL
2	1126509	717502	BHANSALI & ASSOCIATES & V.G. PARULKAR	S. VENKATEIAH Vs CIPLA LIMITED			PHYSICAL
3	1418624	719414	ANAND & ANAND & P.K ARORA	AMIT DUGAR TRADING AS UNITED TEXTILES Vs ROLTA SHOE FACTORY			PHYSICAL
4	1111818	716614	DASWANI & DASWANI & VISHESH & ASSOCIATES	NATH PETERS HYGEIAN LTD Vs INDCHEMIE HEALTH SPECIALITIES PVT LTD			PHYSICAL
5	1404456	717884	RAMNATH & ASSOCIATES	VET INDIA PHARMACEUTICAL S LTD Vs BAL PHARMA LTD			PHYSICAL
6	1396725	716468	GUDWILL & GOODWILL & M.P. MIRCHANDANI	ST.MARY'S OIL INDUSTRIES Vs BETUL OILS & FLOURS LTD			PHYSICAL

7	1401078	715411	BRAIN LEAGUE CONSULTANTS & CHANDRAKANT M. JOSHI	ARUN KISHORE NARASANI Vs HEIDEMARIE POSEL			PHYSICAL
8	1203387	197002	G.BASKAR & CHANDRAKANT M JOSHI	KEDIA INFOTECH LIMITED Vs RADHAKRISHNA NIVWASSIKANDER PUR			PHYSICAL
9	1272365	195008	MOHAN ASSOCIATES	MARS THERAPEUTICS & CHEMICALS LIMITED Vs GENOM BIOTECH PRIVATE LIMITED			PHYSICAL
10	1057751	717506	RAJESHWARI & ASSOCIATES & DIWAKAR TMR LAW PRACTICE	BAL PHARMA LTD Vs SUN PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
11	1414848	724911	T.M. RAMAN KARTHA	NOUSHAD M.A Vs DEVEN KHULLAR			PHYSICAL
12	1312353	714360	RAO & RAO & AJAY SAHNI	G.V BHASKAR RAO Vs MICROTEK INTERNATIONAL PVT. LTD			PHYSICAL
13	1410580	724950	DELHI REGISTRATION SERVICE	PANDIA RAJA RAJA SRI MAANA VEERA VAZHA NADEN TRUST Vs IZUK CHEMICALS AND HERBALS			PHYSICAL
14	1067213	717486	ADITYA & ASSOCIATES & KAYSER AND COMPANY	ENDOVEN PHARMACEUTICAL PVT.LTD Vs DR. REDDY'S LABORATORIES LIMITED			PHYSICAL



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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 12/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	903810	719355	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI WEAVING CENTRE			PHYSICAL
2	903808	719354	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI WEAVING CENTRE			PHYSICAL
3	2211109	940564	U.KASIPANDIAN & GOLDFINN TECHNOLOGIES	LEEDS SKILL TRAINING CENTRE PVT LTD Vs ILEAD FOUNDATION			PHYSICAL
4	1402493	718023	APR ASSOCIATES & P.C.N. RAGHUPATHY	RATHINA SARANGAPANI Vs V.M. MODERN RICE MILL			PHYSICAL
5	1026561	717112	DEVJI ASSOCIATES & L.R. SWAMI CO	DR.K.K JOHNY Vs KALAN PHARMACEUTICAL S			PHYSICAL
6	1245639	714941	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. N.K.RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL

7	1245639	714942	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
8	1245639	715458	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
9	1245639	715459	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
10	1245639	715477	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
11	1410779	713120	MOHAN ASSOCIATES & SHILPI JAIN SHARMA	TTK HEALTHCARE LTD Vs T.T. INDUSTRIES			PHYSICLA
12	970890	715824	T.POORNAM, PS.DEEPIKA & R.SAHANA & R.K DEWAN & CO	UNIVERSAL PHARMACEUTICAL S LIMITED Vs DABUR INDIA LIMITED			PHYSICAL
13	1060460	715197	L.R. SWAMI CO & PRUMBULAVIL RADHAKRISHNAN	MALAR NETWORK PRIVATE LIMITED Vs MALAR PUBLICATIONS PVT LTD			PHYSICAL
14	1014866	716886	CONSCIENTIA LAW ASSOCIATES & MOHAN ASSOCIATES	ASCENT AQUAJACK INDIA PVT LTD Vs SHARP CORPORATION			PHYSICAL
15	1375119	250429	R.V.R ASSOCIATES & INTERNATIONAL TRADEMARK BUREAU	HETERO DRUGS LTD Vs LUPIN LIMITED			PHYSICAL
16	903808	722443	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI SILK CENTRE			PHYSICAL

17	903810	722442	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	N.KUPPUSWAMI CHETTIAR Vs NALLI SILK CENTRE			PHYSICAL
18	996142	714107	KURIAN & KURIAN	ORBIT-E- CONSULTING PRIVATE LIMITED Vs ORBIT CONSTRUCTIONS & REALTORS PVT LTD			PHYSICAL
19	1113541	713079	HARIKRISHNA & HOLLA & R.K. DEWAN & CO	MRS. MEENAKSHI MALLIKARJUN KUMAR Vs HEM CORPORATION			PHYSICAL